

È

ITEM NO.MM-2

COURT NO.12

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CONTEMPT PETITION (C)303 OF 2013

AND

I.A. NOS. 4 & 5 OF 2013
(Applications for direction)

IN

WRIT PETITION (CIVIL) NO(s). 598 OF 2013

ANEESH D. LAWANDE & ORS.

Petitioner(s)

VERSUS

STATE OF GOA & ORS

Respondent(s)

(With appln(s) for direction)

Date: 06/08/2013 This Petition was taken up for mentioning today.

CORAM :

HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE DIPAK MISRA

For Petitioner(s) Mr. Huzefa Ahmadi, Sr. Adv. (mentioned by)
Mr. Jayant Mohan, Adv.

For Respondent(s) Mr. Siddharth Bhatnagar, Adv. (mentioned by)
Mr. T. Mahipal, Adv.

UPON hearing counsel the Court made the following
O R D E R

List on 7.8.2013.

| (Rajni Mukhi)
| SR. P.A.

| | (Sneh Bala Mehra)
| | Court Master

| |